

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1311
TO BE ANSWERED ON THE 11TH FEBRUARY, 2025

DEFICIENCIES IN AGRICULTURAL INFRASTRUCTURE

1311. SHRI BHARAT SINGH KUSHWAH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has identified the critical deficiencies in agricultural infrastructure in various States in the country , if so, the details thereof, State-wise;
- (b) the details of the total number of agricultural infrastructure projects approved during the year 2024-25;
- (c) whether any special initiative has been launched for the modernization of agricultural storage facilities and if so, the details thereof;
- (d) the amount of investment mobilized form the private sector for agricultural infrastructure during the year 2024; and
- (e) the details of funds allocated for the development of agricultural infrastructure, State-wise?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The Government has identified critical deficiencies in agricultural infrastructure across various States through assessments and consultations with key stakeholders. With the objective to address the existing gaps in post-harvest management infrastructure in the country, the flagship scheme of Agriculture Infrastructure Fund (AIF) was launched in 2020-21 to strengthen the infrastructure in the country through creation of farm gate storage and logistics infrastructure to enable farmers to store and preserve their farm produce properly and sell them in the market at better price with reduced post-harvest losses and lesser number of intermediaries. Improved post-harvest management infrastructure like warehouses, Cold stores, sorting and grading units, ripening chambers etc will allow farmers to sell directly to a larger base of consumers and hence, increase value realization for the farmers. This will improve the overall income of farmers. Further, AIF scheme aims to benefit all stakeholders in the agricultural ecosystem by contributing in the holistic development of the Agriculture sector. Under AIF, provision for Rs. 1 Lakh crore loan has been made through lending institutions with the a interest rate cap of 9% on loans. The scheme is operational from 2020-21 to 2032-33.

All loans under this financing facility have interest subvention of 3% per annum up to a loan limit of ₹2 crores. This interest subvention is available for a maximum period of 7 years. In case of loans beyond ₹2 crores, interest subvention is limited up to ₹2 crores. Credit guarantee

coverage is also available for eligible borrowers from this financing facility under Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) scheme for a loan up to ₹2 crores. The fee for this coverage is borne by the Government.

The Union Cabinet has approved an expansion of the Agriculture Infrastructure Fund (AIF). Key measures include allowing viable community farming assets for all eligible beneficiaries, including secondary processing projects integrated with primary processing in eligible activities, and converging AIF with PM-KUSUM Component-A. Additionally, NABSanrakshan is also included in scheme to extend credit guarantee support to FPOs.

The targeted amount of Rs. 1 Lakh crore loan has been allocated to all the States and the UTs on the basis of the ratio of total value of output of Agriculture and Allied sectors of States/UTs.

(b): The details of total number of agricultural infrastructure projects approved during the year 2024-25 as on 26.01.2025 is as under :-

S.N	Project Type	Sanctioned No.	Sanctioned Amount
1	Primary processing Center	5,871	5,027
2	Warehouse	2,195	2,373
3	Cold Stores and Cold Chain	558	2,165
4	Custom Hiring Centre	10,090	1,474
5	Sorting & Grading Unit	721	559
6	Silos	22	354
7	Organic inputs production	127	286
8	Composite Project	99	220
9	Infrastructure for smart and precision agriculture	453	83
10	Logistics Facility	182	73
11	Bio stimulant production units	23	175
12	Packaging units	88	15
13	Ripening Chambers	24	14
14	Supply chain infrastructure for clusters of crops	48	29
15	Waxing Plants	1	1
16	Supply chain infrastructure for export clusters of crops	2	3
17	Others	11,739	4,014
	Grand Total	32,243	16,862

(c) to (e): The major initiatives undertaken by the Government in order to address the existing infrastructure gaps and mobilize investment in agriculture infrastructure including modernisation og agricultural storage facilities are 'Agriculture Infrastructure Fund', Agricultural marketing Infrastructure (AMI), National Agriculture Market (e-NAM) scheme, Mission for Integrated Development of Horticulture (MIDH), Rashtriya Krishi Vikas Yojana (RKVY), Sub-Mission on Agricultural Mechanization (SMAM) etc.

As on 26.1.2025, Rs. 56334 Crore have been sanctioned for 92393 projects under AIF. These sanctioned projects have mobilized an investment of Rs.91856 crores in agriculture sector. During the year 2024, the amount of investment mobilized is Rs.28782 crores under AIF.

Major projects sanctioned under AIF include 24,477 custom hiring centres, 19,030 primary processing units, 14,727 warehouses, 3,430 sorting & grading units, 2,190 cold store projects, around 28,539 other kinds of post-harvest management projects and viable farming assets. State wise details for the number of warehouses and cold storages constructed so far under the AIF scheme are given in **Annexure-A** and also the details of funds allocated for the development of agricultural infrastructure, State-wise is given in **Annexure-B**.

Annexure -A

The number of warehouses and cold storages constructed so far under the AIF scheme, the State-wise.

1. State-wise loan sanctioned of Cold Stores and Cold Chain under AIF*(Amount in Rs. Crore)*

S.N	State/UT	Sanctioned No.	Sanctioned Amount
1	UTTAR PRADESH	648	1988
2	GUJARAT	234	1121
3	MAHARASHTRA	235	706
4	PUNJAB	206	443
5	MADHYA PRADESH	124	415
6	WEST BENGAL	99	406
7	KARNATAKA	91	345
8	JAMMU AND KASHMIR	14	244
9	ANDHRA PRADESH	50	216
10	CHHATTISGARH	62	168
11	HARYANA	56	156
12	TELANGANA	32	150
13	BIHAR	36	148
14	RAJASTHAN	59	140
15	UTTARAKHAND	22	83
16	TAMIL NADU	67	82
17	HIMACHAL PRADESH	36	80
18	KERALA	46	48
19	JHARKHAND	25	38
20	ODISHA	31	29
21	ASSAM	8	26
22	CHANDIGARH	1	6
23	DELHI	3	3
24	GOA	3	2
25	MANIPUR	2	0.4
	Grand Total	2190	7045

**Information is based on the applications received on AIF portal.*

2. State-wise loan sanctioned for Warehouses under AIF

(Amount in Rs. Crore)

S.N	State/UT	Sanctioned No.	Sanctioned Amount
1	MADHYA PRADESH	4341	3999
2	MAHARASHTRA	1656	1550
3	KARNATAKA	1394	1343
4	TELANGANA	694	769
5	UTTAR PRADESH	1143	658
6	RAJASTHAN	656	643
7	ANDHRA PRADESH	636	543
8	GUJARAT	570	516
9	HARYANA	236	489
10	BIHAR	515	482
11	TAMIL NADU	1399	419
12	CHHATTISGARH	364	353
13	ODISHA	245	244
14	WEST BENGAL	378	228
15	PUNJAB	115	135
16	UTTARAKHAND	109	123
17	KERALA	101	118
18	ASSAM	78	102
19	JHARKHAND	46	53
20	JAMMU AND KASHMIR	14	16
21	HIMACHAL PRADESH	28	15
22	MEGHALAYA	1	6
23	TRIPURA	2	4
24	DELHI	2	4
25	CHANDIGARH	1	2
26	PUDUCHERRY	2	2
27	GOA	1	1
	Grand Total	14727	12814

**Information is based on the applications received on AIF portal.*

Annexure -B

The state wise details of tentative allocation of fund under AIF is as below :-

(Amount in Rs Crore)

S.N	State/UT	Allocation
1	Madhya Pradesh	7440
2	Maharashtra	8460
3	Uttar Pradesh	12831
4	Punjab	4713
5	Gujarat	7282
6	Karnataka	4525
7	Rajasthan	9015
8	Telangana	3075
9	Haryana	3900
10	Andhra Pradesh	6540
11	Tamil Nadu	5990
12	West Bengal	7260
13	Chhattisgarh	1990
14	Odisha	2500
15	Bihar	3980
16	Kerala	2520
17	Assam	2050
18	Uttarakhand	785
19	Jharkhand	1445
20	Jammu & Kashmir & Ladakh	900
21	Himachal Pradesh	925
22	Goa	110
23	Delhi	102
24	Tripura	360
25	Chandigarh	9
26	Meghalaya	190
27	Arunachal Pradesh	290
28	Nagaland	230
29	Puducherry	48
30	The Dadra And Nagar Haveli And Daman And Diu	10
31	Manipur	200
32	Mizoram	196
33	Sikkim	56
34	Andoman & Nicobar	40
35	Daman & Diu	22
36	Lakshadweep	11
	Grand Total	100000
